

Registered House Building Cooperative Societies in Delhi not allotted land

3031. SHRI SUKHDEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of House Building Cooperative Societies registered in Delhi which have not been allotted land so far; and

(b) the reasons thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The information is being collected.

रांची जिले में लाख की खेती

3032. श्री कड़िया मुण्डा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि रांची जिले में हजारों किसान लाख की खेती करने में लगे हैं;

(ख) क्या लाख की पूरी खपत सुनिश्चित करने और उसके लिए विशेष उद्योग स्थापित करने के लिए कोई प्रस्ताव सरकार के विचाराधीन है;

(ग) क्या सरकार का विचार रांची में कोई लाख उद्योग स्थापित करने का है; और

(घ) क्या सरकार का विचार इस प्रकार की व्यवस्था करने का है जिसके अन्तर्गत रांची जिले में उत्पन्न लाख का देश के लाख उद्योग में कच्चे माल के रूप में पूरा उपयोग किया जा सके ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी हाँ ।

(ख) से (घ). रांची में अथवा देश के किसी अन्य भाग में लाख का कच्चे माल किराने में कोई विशेष उद्योग स्थापित करने के लिए फिलहाल सरकार का कोई प्रस्ताव नहीं है ।

Survey regarding Unauthorised and Unrecognised Schools

3033. SHRI D. B. CHANDRA GOWDA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have conducted any survey regarding the unauthorised and unrecognised schools in the country;

(b) if so, the details thereof State-wise; and

(c) whether Government are aware that particularly primary schools run by the private managements are very costly and their management is also not satisfactory?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) There is no such classification as unauthorised schools but only unrecognised. A sample study was undertaken by NCERT in Hyderabad, Secunderabad and Delhi and an attempt was also made by NCERT to collect information about unrecognised schools in the Third All-India Education Survey but the information cannot be said to be complete for the reason that these institutions are under no obligation to furnish information.

(b) The information in respect of the number of unrecognised schools and enrolment as supplied by the States/Union Territories under Third